#### Taking over of viceregal lodge, Shimla

## 4318. SHRI V. NARAYANASAMY: SHRI INDER KUMAR GUJRAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Viceregal Lodge which is known as Rashtrpati Niwas in Shimla is badly maintained;
- (b) whether his Ministry is taking over the building for proper maintenance;
- (c) whether it is a fact that the Government of Himachal Pradesh is interested in taking over the building; and
- (d) if so, the reaction of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) No, Sir.

- (b) No, Sir. Department of Education provide funds to Indian Institute of Advanced Study, Shimla for proper maintenance of the building.
- (c) No, Sir. Government of Himachal Pradesh has requested the Central Government for its development as a tourist resort.
  - (d) Does not arise.

# Special dispensation admission in KVs

### 4319. SHRI SHIV CHARAN SINGH SHRI J.S. RAJU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Committees to consider the viability of Special Dispensation admissions in Kendriya Vidyalayas were set up by Kendriya Vidyalaya Sangathan or its Board of Governors;
- (b) if so, what are the details of the dates when relevant resolutions were passed and what were the terms of reference of each of these committees:
- (c) what are the details of the recommendations made by each of these Committees; and

(d) what is the annual intake of children in Kendriya Vidyalayas under special dispensation since 1988-89 session?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) Kendriya Vidyalaya Sangathan has intimated that the Board of Governors of Kendriya Vidyalaya Sangathan in their 51st meeting held on 31.5.88 decided that a sub-Committee may be constituted by the Chairman, Kendriya Vidyalaya Sangathan to go into the question of admission on special dispensation and the Chairman, Kendriya Vidyalaya Sangathan may take a decision in the light of the report of the Sub-Committee. The Sub-Comittee was chaired by Sh. Chandulal Chandrakar, M.P. Accordingly the Chairman had, after considering the report of the Sub-Committee, decided that admissions by special dispensation should be resumed in the larger social consideration.

(d) The admissions under special dispensation since 1988-89 are as under:—

(i)	1988-89	1726
(ii)	1989-90	5024
(iii)	1990-91	653
(iv)	1991-92	7052
(v)	1992-93	4482
(vi)	1993-94	5806

### Appointment of a Person on two different Posts

4320. SHRI G. G. SWELL:

SHRI CHIMANBHAI MEHTA:
Will the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a whole time Director of Nehru Memorial Museum and Library has been appointed Chairman of the prestigeous Indian Council of Historical Research for a period of three years;
- (b) whether it is also a fact that the same Director is on extension of five years after superannution;
- (c) if so, how a person can do justice to two full time posts demanding attention in two